THE MINISTER OF WORK<sub>s</sub> AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT); (a) and (b) A statement  $i_s$  appended.

## Statement

Housing being  $_{a}$  State subject, all  $ih_{e}$  schemes pertaining to Housing are being implemented by the State Governments.

The social housing schemes formulated by the Ministry of Works and Housing are applicable  $t_0$  all members of society irrespective of caste, creed or community. However, there are the following housing schemes from which Adivasis\_ Harijans and persons belonging to backward classes can derive considerable benefit:

(i) Village Housing Projects Scheme:

(ii) Scheme for Provisio'n of House-sites to Landless Workers in Rural Areas;

(iii) Low Income Group Housing Scheme;

(iv) Slum Clearance/Improvement Scheme; and

(v) Subsidised Housing Scheme for Plantation Workers.

Under the programme for Backward Classes in the State Sector, there is  $_{a}$  scheme for giving subsidy for construction of houses for Scheduled Caste<sub>s</sub> and Scheduled Tribes.

The Reserve Bank of India issued some guidelines  $t_0$  all scheduled commercial banks in June, 1976 for giving bank loans for housing schemes including Rural Housing Schemes. It was provided that bank credit should not exceed 40 per cent of the cost of each project and rate of interest oft bank credit for promotion of housing schemes and hostels specifically intended for Scheduled Castes and Scheduled Tribes should not exceed the rate prescribed under the Differential Interest Rate Scheme, *viz.* 4 per cent.

## to Questions

HUDCO has introduced a scheme to provide loans to the agencies nominated by th<sub>e</sub> State Governments for construction of houses in rural area. Loans will be available for the construction of low cost houses, the cost not exceeding Rs. 4,000. HUDCO will provide loan to the extent  $_0$ f 50 per cent  $_0$ f th<sub>e</sub> cost of a project, balance being found by th<sub>e</sub> construction agencies from thei<sub>r</sub> own sources which can be in th<sub>e</sub> form of allottee's own contribution in cash or in kind, sub. sidy and/or loan from State Government.

## Setting up of a University in the Andaman and Nicobar Islands

256. SHRIMATI AZIZA IMAM: SHRI AHMAD HOSSAIN MONDAL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state;

(a) whether Government propose to set up a University in the Andaman and Nicobar Islands with courses like marine biology, forest ecology, plantations, meteorology, fisheries, etc.;

(b) if so, what  $ar_e$  the details in this regard; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARA-KATAKI); (a) No, Sir.

(b) Does not arise.

(c) The need for a separate University for the Andaman & Nicobar Islands has not so far been established.

## Additional irrigation potential for Orissa during the next Five Year Plan period

257. SHRI BRAHMANANDA PAN DA; Will the Minister of AGRICUL TURE AND IRRIGATION be pleased to refer to the answer to